

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CA/83/252/HDB/2017	
NAME OF THE COMPANY	Roupure Aqua-Tech Pvt Ltd	
NAME OF THE PETITIONER(S)	Roupure Aqua-Tech Pvt Ltd	
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad	
UNDER SECTION	252	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Designation	E-mail & Telephone No.	Signature
	Designation	Designation E-mail & Telephone No.

CA disposed of by separate orders.

Member (T)

Member (J)

Bm